

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 20th day of **February**, 2020

Present :

Hon'ble Mr. Devendra Chaudhary, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/01075/2017

Videshi

.....**Applicant.**

V E R S U S

Union of India and ors.

.....**Respondents.**

Advocate for the applicant :None

Advocate for the respondents : None

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, Member-J :

List revised. None for the parties.

2. On the last occasion i.e. on 08.01.2020, no one was present on behalf of the applicant and the case was fixed for today for appearance of applicant. Even today, nobody appears on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, delay condonation application No.4830 of 2016 as well as the O.A. is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/